


**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 22.02.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.77/BB/ 2018	-	Admission	252(3)	M/s GMAB Services Pvt Ltd Vs ROC

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
6	VIJAYKUMAR CN 8970514575	GMAB SERVICES PRIVATE - LIMITED	

**ORDER**

Matter is listed today for admission. PCS for Petitioner Company is present. He reported that, he has complied all objections. Issue notice ROC-Karnataka, Bangalore. Registry to prepare notice and PCS for Petitioner Company is directed to collect it from the registry and to serve it on ROC-Karnataka, Bangalore and to file proof of service. List it on 13/03/2018.

  
**Member (T)**

  
**Member (J)**